## GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:691 ANSWERED ON:29.07.2010 ALLOCATION OF KEROSENE UNDER PDS Reddy Shri Magunta Srinivasulu

## Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government contemplate to reduce the allocation and supply of kerosene through PDS in States;
- (b) if so, the details alongwith reasons therefor; and
- (c) the steps taken by the Government to ensure that BPL families are not affected by this decision?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) & (b): The Government has reduced the Public Distribution System (PDS) kerosene quota from 1st quarter of 2010-11 of States/Union Territories (UTs). This reduction in PDS kerosene has been made for the reasons mentioned against each State/UTs as per the detail given below:

Names of States/UTs Reason for reduction in Kerosene Quota

Andhra Pradesh, Chandigarh, (i) On account of increase in LPG coverage Dadar & Nagar Haveli, Daman during the year 2009-10.
& Diu, Delhi, Goa, Gujarat,
Haryana, Himachal Pradesh, (ii) On account of lapsed quantity of Karnataka, Kerala, Maharashtra, PDS Kerosene by the States/UTs Punjab, Sikkim, Tamil Nadu during the 1st half of 2009-10.
and Uttarakhand.

A&N Islands, Arunachal On account of lapsed quantity of Pradesh, Assam, Bihar, PDS Kerosene by the States/UTs Chattishgarh, Jammu & during the 1st half of 2009-10. Kashmir, Jharkhand, Madhya Pradesh, Manipur, Meghalaya, Mizoram, Nagaland, Orissa, Puducherry, Rajasthan, Tripura, Uttar Pradesh and West Bengal

(c): Allocation of PDS Kerosene is made by the Government to different States/UTs on a quarterly basis for distribution under PDS for cooking and illumination only. Further distribution within the States/UTs through their PDS network is the responsibility of the concerned States/UTs. As reduction in allocation is in accordance with the increase in LPG connections only adequate kerosene would be available with the respective State Government for supply to beneficiaries dependent on kerosene.